

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 206  
CP No. 17/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Kailash Chand Khandelwal & Ors.**

...Petitioners

**Versus**

**Kamal Irrigation Accessories Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

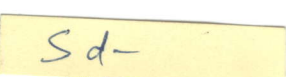
For the Petitioner : Kriti Pathak, proxy counsel  
For the Respondent : None-appeared

**ORDER**

Heard Ms. Kriti Pathak, proxy counsel appearing on behalf of Mr. Prateek Kedawat, Adv. for the Petitioner. No one appears on behalf of the Respondent.

List the matter on 13.06.2023.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 23, 2023.